

SPM & GSS

VR Ramachandran Nair for applicant
Miss Preethy for respondents.

29.5.89

The learned counsel for the applicant appeared and prayed for withdrawal of the application. We accordingly allow the application to be withdrawn without prejudice to the right of the applicant to pursue the matter in accordance with law, if so advised.

The M.P. No. 312/89 is also dismissed.


29.5.89